#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3429 TO BE ANSWERED ON 15.03.2018

#### ROAD PROJECTS DELAYED UNDER PMGSY

## 3429. SHRI MD. BADARUDDOZA KHAN: SHRI MOHD. SALIM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of road projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) which are pending for more than three years along with the length of road to be constructed under each of those projects, State-wise;
- (b) the reasons for delay including difficulties in land acquisition and release of funds etc.; and
- (c) the efforts made/being made by the Union Government to complete the projects as early as possible, including overseeing and monitoring by his Ministry?

#### ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) : The details of road projects under Pradhan Mantri Gram SadakYojana (PMGSY) which are pending for more than three years along with the length of road to be constructed State-wise are given as per **Annexure**.
- (b) : Release of funds to the States is done in a timely manner to the States on timely fulfillment of the stipulated conditions for fund release as laid out in the PMGSY Programme Guidelines. PMGSY does not provide funds for Land Acquisition. Land availability for construction of proposed road works is the responsibility of the State Government/District Panchayat. The State Government may also lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land.

The common reasons for delay reported by the States are as the followings:

- 1. Delays in obtaining forest clearances.
- 2. Delays in land acquisition.
- 3. Delayed award of projects due to poor response.
- 4. Unexpected adverse weather conditions especially in North Eastern and Hill States.
- 5. Difficulties in executions in LWE affected States and Jammu and Kashmir.
- 6. Inadequate execution capacities of PIUs in certain States.
- 7. Vagaries in availability of construction in material due to various banns and restrictions in certain States.
- 8. Lack of adequate contracting capacity of bidders.

(c): The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States. The Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States. The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of the programme. Further, in order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc. The Ministry is also in constant touch with the State Governments and other stake holders to address the security concerns for smooth implementation of PMGSY.

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#### Annexure

## Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 3429 due for 15.03.2018

### Statement showing works pending for more than 3 years under PMGSY

S.No.	State (s)	Road		Bridge	Total
		Nos.	Length (in km)	Nos.	Works
1	2	3	4	5	6
1	Andhra Pradesh	72	413.35	23	95
2	Arunachal Pradesh	99	579.67	88	187
3	Assam	330	666.48	85	415
4	Bihar	1,269	3,080.83	132	1,401
5	Chhattisgarh	197	866.10	24	221
6	Goa	20	26.89	0	20
7	Gujarat	15	26.54	1	16
8	Haryana	0	0.00	0	0
9	Himachal Pradesh	135	561.87	3	138
10	Jammu And Kashmir	487	2,546.20	29	516
11	Jharkhand	614	2,186.23	79	693
12	Karnataka	6	18.03	2	8
13	Kerala	99	198.41	0	99
14	Madhya Pradesh	157	344.24	36	193
15	Maharashtra	140	573.75	53	193
16	Manipur	218	723.16	20	238
17	Meghalaya	183	539.95	30	213
18	Mizoram	19	112.54	0	19
19	Nagaland	19	141.76	0	19
20	Odisha	505	1,521.52	88	593
21	Punjab	0	0.00	0	0
22	Rajasthan	114	367.41	0	114
23	Sikkim	52	89.98	19	71
24	Tamilnadu	0	0.00	0	0
25	Telangana	46	173.89	43	89
26	Tripura	154	534.76	31	185
27	Uttar Pradesh	156	383.40	1	157
28	Uttarakhand	113	556.08	21	134
29	West Bengal	206	678.39	0	206
Total:		5,425	17,911.43	808	6,233